

# LOK SABHA

## BULLETIN – PART II

(General information relating to Parliamentary and other matters)

Nos. 814 - 817]

[Thursday, September 05, 2024/ Bhadra 14, 1946 (Saka)

No. 814

Legislative Branch - I

Statement showing Bills Passed by the Houses of Parliament during the  
Second Session of Eighteenth Lok Sabha and Assented to

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction and House in which introduced	Date on which passed by Lok Sabha/ Rajya Sabha	Date of Assent	Act No. and the date of publication in Gazette	Remarks
1	2	3	4	5	6	7
1	The Jammu and Kashmir Appropriation (No.3) Bill, 2024 (Smt. Nirmala Sitharaman)	<u>30.7.2024</u> L.S.	<u>30.7.2024</u> 8.8.2024	13.8.2024	<u>13 of 2024</u> 13.8.2024	<b>Money Bill</b>
2	The Appropriation (No.2) Bill, 2024 (Smt. Nirmala Sitharaman)	<u>5.8.2024</u> L.S.	<u>5.8.2024</u> 8.8.2024	14.8.2024	<u>14 of 2024</u> 14.8.2024	<b>Money Bill</b>
3	The Finance (No.2) Bill, 2024 (Smt. Nirmala Sitharaman)	<u>23.7.2024</u> L.S.	<u>7.8.2024</u> 8.8.2024	16.8.2024	<u>15 of 2024</u> 16.8.2024	<b>Money Bill</b>

**(Note: All the above Bills were Government Bills)**

-----

## Statement regarding Government Bills Pending in Lok Sabha

A statement showing Government Bills pending in Lok Sabha at the end of the Second Session of Eighteenth Lok Sabha is given below :-

Sl.No.	Bill	Ministry/Department concerned	Remarks
1	2	3	4
1.	The Disaster Management (Amendment) Bill, 2024.	Home Affairs	Introduced on 1 August, 2024.
2.	The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024.	Law and Justice	Introduced on 5 August, 2024.
3.	The Waqf (Amendment) Bill, 2024.	Minority Affairs	Introduced on 8 August, 2024.  The Motion for reference of the Bill to the Joint Committee of the Houses was adopted by Lok Sabha on 9 August, 2024 and concurred by Rajya Sabha on 9 August, 2024 with instructions to report by the last day of the first week of next Session.
4.	The Mussalman Wakf (Repeal) Bill, 2024.	Minority Affairs	Introduced on 8 August, 2024.
5.	The Banking Laws (Amendment) Bill, 2024.	Finance	Introduced on 9 August, 2024.
6.	The Carriage of Goods by Sea Bill, 2024.	Ports, Shipping and Waterways	Introduced on 9 August, 2024.
7.	The Bills of Lading Bill, 2024.	Ports, Shipping and Waterways	Introduced on 9 August, 2024.
8.	The Railways (Amendment) Bill, 2024.	Railways	Introduced on 9 August, 2024.

-----

**Statement regarding Private Members' Bills pending in Lok Sabha**

A statement showing Private Members' Bills pending in Lok Sabha at the end of Second Session of Eighteenth Lok Sabha is appended below: -

Sl. No.	Bill	Name of the Member-in-charge	Ministry/Department concerned	Remarks
1	2	3	4	5
1.	The Commission for Regulation and Development of Information Technology Industry Bill, 2024.	Shri C.N. Annadurai, M.P.	Electronic Information Technology and	Motion for consideration of the Bill was moved on the 9 <sup>th</sup> August, 2024 and discussion thereon was not concluded on 9.8.2024.
2.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 ( <u>Amendment of section 3</u> ).	Shri C.N. Annadurai, M.P.	Rural Development	Introduced on the 26 <sup>th</sup> July, 2024.
3.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024 ( <u>Amendment of the Schedule</u> ).	Shri C.N. Annadurai, M.P.	Tribal Affairs	Introduced on the 26 <sup>th</sup> July, 2024.
4.	The Artists (Social Security) Bill, 2024.	Shri Ravi Kishan, M.P.	Culture	Introduced on the 26 <sup>th</sup> July, 2024.
5.	The Traditional Fishermen (Protection and Welfare) Bill, 2024.	Shri Ravi Kishan, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 26 <sup>th</sup> July, 2024.
6.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of Eighth Schedule</u> ).	Shri Ravi Kishan, M.P.	Home Affairs	Introduced on the 26 <sup>th</sup> July, 2024.
7.	The Greenfield Infrastructure Development Boards Bill, 2024.	Shri Rajiv Pratap Rudy, M.P.	Road Transport and Highways	Introduced on the 26 <sup>th</sup> July, 2024.

1	2	3	4	5
8.	The Constitution (Amendment) Bill, 2024 ( <u>Substitution of new article for article 48A, etc.</u> ).	Shri Rajiv Pratap Rudy, M.P.	Environment, Forest and Climate Change	Introduced on the 26 <sup>th</sup> July, 2024.
9.	The District Development and Monitoring Committee for Implementation of Central Sector and Centrally Sponsored Schemes Bill, 2024.	Shri Rajiv Pratap Rudy, M.P.	Rural Development	Introduced on the 26 <sup>th</sup> July, 2024.
10.	The High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2024	Dr. Shashi Tharoor, M.P.	Law and Justice	Introduced on the 26 <sup>th</sup> July, 2024.
11.	The Transgender Persons (Protection of Rights) Amendment Bill, 2024 ( <u>Insertion of new sections 8A and 13A</u> ).	Dr. Shashi Tharoor, M.P.	Social Justice and Empowerment.	Introduced on the 26 <sup>th</sup> July, 2024.
12.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of article 43A</u> ).	Adv. Dean Kuriakose, M.P.	Labour and Employment	Introduced on the 26 <sup>th</sup> July, 2024.
13.	The Constitution (Amendment) Bill, 2024 ( <u>Insertion of new article 49A</u> ).	Adv. Dean Kuriakose, M.P.	Education	Introduced on the 26 <sup>th</sup> July, 2024.
14.	The Rabies Control Bill, 2024.	Adv. Dean Kuriakose, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 26 <sup>th</sup> July, 2024.
15.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of article 81</u> ).	Dr. Shashi Tharoor, M.P.	Law and Justice	Introduced on the 26 <sup>th</sup> July, 2024.
16.	The Residential Schools (for Scheduled Castes and Scheduled Tribes) Bill, 2024.	Adv. Chandra Shekhar Azad, M.P.	Education	Introduced on the 26 <sup>th</sup> July, 2024.
17.	The Reservation for the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes in Private Sector Bill, 2024.	Adv. Chandra Shekhar Azad, M.P.	Social Justice and Empowerment	Introduced on the 26 <sup>th</sup> July, 2024.

1	2	3	4	5
18.	The Establishment of Schools upto Senior Secondary level Bill, 2024.	Adv. Chandra Shekhar Azad, M.P.	Education	Introduced on the 26 <sup>th</sup> July, 2024.
19.	The Airfare Regulatory Board Bill, 2024.	Shri Shafi Parambil, M.P.	Civil Aviation	Introduced on the 26 <sup>th</sup> July, 2024.
20.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 ( <u>Amendment of long title, etc.</u> ).	Shri Shafi Parambil, M.P.	Rural Development	Introduced on the 26 <sup>th</sup> July, 2024.
21.	The Advocates (Amendment) Bill, 2024 ( <u>Amendment of section 2, etc.</u> ).	Dr. Shrikant Eknath Shinde, M.P.	Law and Justice	Introduced on the 26 <sup>th</sup> July, 2024.
22.	The Orphan Child (Welfare and Development) Bill, 2024.	Dr. Shrikant Eknath Shinde, M.P.	Women and Child Development	Introduced on the 26 <sup>th</sup> July, 2024.
23.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2024 ( <u>Amendment of section 2, etc.</u> ).	Dr. Shrikant Eknath Shinde, M.P.	Education	Introduced on the 26 <sup>th</sup> July, 2024.
24.	The Railways (Amendment) Bill, 2024 ( <u>Insertion of new section 24A</u> ).	Dr. Alok Kumar Suman, M.P.	Railways	Introduced on the 26 <sup>th</sup> July, 2024.
25.	The Flood and Drought Control Bill, 2024.	Dr. Alok Kumar Suman, M.P.	Jal Shakti	Introduced on the 26 <sup>th</sup> July, 2024.
26.	The Special Economic Assistance to the State of Bihar Bill, 2024.	Dr. Alok Kumar Suman, M.P.	Finance	Introduced on the 26 <sup>th</sup> July, 2024.

1	2	3	4	5
27.	The Single Use Plastic (Regulation) Bill, 2024.	Dr. Nishikant Dubey, M.P.	Environment, Forest and Climate Change	Introduced on the 26 <sup>th</sup> July, 2024.
28.	The Victims of Floods caused due to heavy rains, cyclones and other reason (Rehabilitation and Welfare) Bill, 2024.	Dr. Nishikant Dubey, M.P.	Jal Shakti	Introduced on the 26 <sup>th</sup> July, 2024.
29.	The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2024 ( <u>Amendment of sections 2 and 3</u> ).	Dr. Nishikant Dubey, M.P.	Education	Introduced on the 26 <sup>th</sup> July, 2024.
30.	The Promotion of Rational Thought Bill, 2024.	Shri Benny Behanan, M.P.	Education	Introduced on the 26 <sup>th</sup> July, 2024.
31.	The Autism Spectrum Disorders (Recognition and Treatment) Bill, 2024.	Shri Benny Behanan, M.P.	Health and Family Welfare.	Introduced on the 26 <sup>th</sup> July, 2024.
32.	The Intelligence Services (Powers and Regulation) Bill, 2024.	Shri Manish Tewari, M.P.	Home Affairs	Introduced on the 9 <sup>th</sup> August, 2024.
33.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of article 80, etc.</u> ).	Shri Manish Tewari, M.P.	Home Affairs	Introduced on the 9 <sup>th</sup> August, 2024.
34.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of article 324, etc.</u> ).	Shri Manish Tewari, M.P.	Law and Justice	Introduced on the 9 <sup>th</sup> August, 2024.

1	2	3	4	5
35.	The Compulsory Military Training in Schools and Other Educational Institutions Bill, 2024.	Shri Shrirang Appa Barne, M.P.	Education	Introduced on the 9 <sup>th</sup> August, 2024.
36.	The Visual Representation of Income Tax Collections Bill, 2024.	Shri Shrirang Appa Barne, M.P.	Finance	Introduced on the 9 <sup>th</sup> August, 2024.
37.	The Glucotest Strips (Regulation and Price Control) Bill, 2024.	Shri Shrirang Appa Barne, M.P.	Health and Family Welfare	Introduced on the 9 <sup>th</sup> August, 2024.
38.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 ( <u>Amendment of section 3 and Schedule II</u> ).	Shri N.K. Premachandran, M.P.	Rural Development	Introduced on the 9 <sup>th</sup> August, 2024.
39.	The ASHA Workers (Regularisation of Service and Other Benefits) Bill, 2024.	Shri N.K. Premachandran, M.P.	Health and Family Welfare	Introduced on the 9 <sup>th</sup> August, 2024.
40.	The Anganwadi Workers (Regularisation of Service and Welfare) Bill.	Shri N.K. Premachandran, M.P.	Women and Child Development	Introduced on the 9 <sup>th</sup> August, 2024.
41.	The Backward Areas Development Board Bill, 2024.	Shri K Navaskani, M.P.	Planning	Introduced on the 9 <sup>th</sup> August, 2024.
42.	The Ban on Entrance Examination in Professional Courses Bill, 2024.	Shri K Navaskani, M.P.	Education	Introduced on the 9 <sup>th</sup> August, 2024.
43.	The Overseas Workers (Welfare) Bill, 2024.	Shri K Navaskani, M.P.	External Affairs	Introduced on the 9 <sup>th</sup> August, 2024.
44.	The Quality Education (Enhancing Through Internship) Bill, 2024.	Ms. Praniti Sushilkumar Shinde, M.P.	Education	Introduced on the 9 <sup>th</sup> August, 2024.

1	2	3	4	5
45.	The Solid Waste Management Bill, 2024.	Dr. T. Sumathy (A) Thamizhachi Thangapandian, M.P.	Environment, Forest and Climate Change	Introduced on the 9 <sup>th</sup> August, 2024.
46.	The Special Financial Assistance to the State of Tamil Nadu Bill, 2024.	Dr. T. Sumathy (A) Thamizhachi Thangapandian, M.P.	Finance	Introduced on the 9 <sup>th</sup> August, 2024.
47.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of the Seventh Schedule</u> ).	Shri P.P. Chaudhary, M.P.	Jal Shakti	Introduced on the 9 <sup>th</sup> August, 2024.
48.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of article 58</u> ).	Shri P.P. Chaudhary, M.P.	Law and Justice	Introduced on the 9 <sup>th</sup> August, 2024.
49.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of the Seventh Schedule</u> ).	Shri P.P. Chaudhary, M.P.	Agriculture and Farmers Welfare	Introduced on the 9 <sup>th</sup> August, 2024.
50.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2024 ( <u>Insertion of new sections 10A and 10B</u> ).	Shri D.M. Kathir Anand, M.P.	Micro, Small and Medium Enterprises	Introduced on the 9 <sup>th</sup> August, 2024.
51.	The Food Safety and Standards (Amendment) Bill, 2024 ( <u>Amendment of section 3,etc.</u> )	Shri D.M. Kathir Anand, M.P.	Health and Family Welfare	Introduced on the 9 <sup>th</sup> August, 2024.
52.	The Special Financial Assistance for Ancient Monuments and Archaeological Sites and Remains in the State of Tamil Nadu Bill, 2024.	Shri D.M. Kathir Anand, M.P.	Finance	Introduced on the 9 <sup>th</sup> August, 2024.
53.	The Andhra Pradesh Reorganisation (Amendment) Bill, 2024 ( <u>Insertion of new section 90A</u> ).	Shri Maddila Gurumoorthy, M.P.	Home Affairs	Introduced on the 9 <sup>th</sup> August, 2024.
54.	The Compulsory Teaching of Sanskrit Language in Schools Bill, 2024.	Shrimati Smita Uday Wagh, M.P.	Education	Introduced on the 9 <sup>th</sup> August, 2024.

1	2	3	4	5
55.	The National Youth Commission Bill, 2024.	Shrimati Smita Uday Wagh, M.P.	Youth Affairs and Sports	Introduced on the 9 <sup>th</sup> August, 2024.
56.	The Victims of Natural Lightning Disaster (Compensation) Bill, 2024.	Shri V.K. Sreekandan, M.P.	Home Affairs	Introduced on the 9 <sup>th</sup> August, 2024.
57.	The High Court of Kerala (Establishment of a Permanent Bench at Palakkad) Bill, 2024.	Shri V.K. Sreekandan, M.P.	Law and Justice	Introduced on the 9 <sup>th</sup> August, 2024.
58.	The All India Institutes of Medical Sciences (Amendment) Bill, 2024 ( <u>Insertion of new section 3A</u> ).	Shri V.K. Sreekandan, M.P.	Health and Family Welfare	Introduced on the 9 <sup>th</sup> August, 2024.
59.	The Promotion of Organic Farming Bill, 2024.	Shri Rajkumar Chahar, M.P.	Agriculture and Farmers Welfare	Introduced on the 9 <sup>th</sup> August, 2024.
60.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 ( <u>Insertion of new section 5A, etc.</u> ).	Shri Hibi Eden, M.P.	Rural Development	Introduced on the 9 <sup>th</sup> August, 2024.
61.	The Air (Prevention and Control of Pollution) Amendment Bill, 2024 ( <u>Amendment of section 2, etc.</u> ).	Shri Hibi Eden, M.P.	Environment, Forest and Climate Change	Introduced on the 9 <sup>th</sup> August, 2024.
62.	The Airlines Passenger Services Authority Bill, 2024.	Shri Hibi Eden, M.P.	Civil Aviation	Introduced on the 9 <sup>th</sup> August, 2024.
63.	The Play Schools (Regulation) Bill, 2024.	Shri Janardan Singh 'Sigrival', M.P.	Education	Introduced on the 9 <sup>th</sup> August, 2024.

1	2	3	4	5
64.	The Orphans (Reservation of Posts in Government Establishments and Welfare) Bill, 2024.	Shri Janardan Singh 'Sigriwal', M.P.	Social Justice and Empowerment	Introduced on the 9 <sup>th</sup> August, 2024.
65.	The Rural Labour Welfare Fund Bill, 2024.	Shri Janardan Singh 'Sigriwal', M.P.	Labour and Employment	Introduced on the 9 <sup>th</sup> August, 2024.

-----

No. 817

## Statement showing Notices for leave to introduce Private Members' Bills

The following statement shows the Private Members' Bills in respect of which notices of motions for leave to introduce have so far been received :-

Sl. No.	Bill	Name of the Member-in-charge	Ministry/Department concerned	Remarks
1.	The Mental Healthcare (Amendment) Bill, 2024 ( <u>Amendment of section 2, etc.</u> ).	Shri Rajiv Pratap Rudy, M.P.	Health and Family Welfare	Notice received on the 18 <sup>th</sup> June, 2024.
2.	The Constitution (Amendment) Bill, 2024 ( <u>Insertion of new article 21B</u> ).	Dr. D. Ravikumar, M.P.	Health and Family Welfare	Notice received on the 18 <sup>th</sup> June, 2024.
3.	The Constitution (Amendment) Bill, 2024 ( <u>Substitution of new article for article 129, etc.</u> ).	Dr. D. Ravikumar, M.P.	Law and Justice	Notice received on the 18 <sup>th</sup> June, 2024.
4.	The Representation of the People (Amendment) Bill, 2024 ( <u>Amendment of section 62</u> ).	Dr. D. Ravikumar, M.P.	Law and Justice	Notice received on the 18 <sup>th</sup> June, 2024.
5.	The National Commission for Welfare of Medical Nurses Bill, 2024.	Adv. Dean Kuriakose, M.P.	Health and Family Welfare	Notice received on the 21 <sup>st</sup> June, 2024.
6.	The All Indian Institutes of Medical Science (Amendment) Bill, 2024 ( <u>Insertion of new section 3A</u> ).	Adv. Chandra Shekhar Azad, M.P.	Health and Family Welfare	Notice received on the 26 <sup>th</sup> June, 2024.
7.	The Representation of the People (Amendment) Bill, 2024 ( <u>Amendment of section 37</u> ).	Dr. D. Ravikumar, M.P.	Law and Justice	Notice received on the 27 <sup>th</sup> June, 2024.
8.	The Air Carriage of Mortal Remains (Fare) Bill, 2024.	Shri K. Sudhakaran, M.P.	Civil Aviation	Notice received on the 8 <sup>th</sup> July, 2024.

1	2	3	4	5
9.	The Modern Slavery (Prevention) Bill, 2024.	Shri K. Sudhakaran, M.P.	Home Affairs	Notice received on the 8 <sup>th</sup> July, 2024.
10.	The Career Guidance in Schools Bill, 2024.	Shri K. Sudhakaran, M.P.	Education	Notice received on the 8 <sup>th</sup> July, 2024.
11.	The Rights of Mother Earth Bill, 2024.	Shri K. Sudhakaran, M.P.	Environment, Forest and Climate Change	Notice received on the 8 <sup>th</sup> July, 2024.
12.	The Industrial Relations Code (Amendment) Bill, 2024 ( <u>Amendment of section 2, etc.</u> ).	Shri K. Sudhakaran, M.P.	Labour and Employment	Notice received on the 8 <sup>th</sup> July, 2024.
13.	The Protection and Maintenance of Marine Ecosystem Bill, 2024	Shri K. Sudhakaran, M.P.	Earth Sciences	Notice received on the 8 <sup>th</sup> July, 2024.
14.	The Tour Operators and Travel Agents (Regulation) Bill, 2024.	Shri Shrirang Appa Barne, M.P.	Tourism	Notice received on the 8 <sup>th</sup> July, 2024.
15.	The Indian Citizens Abroad (Assistance) Bill, 2024.	Shri. Vijay Kumar (Alias) Vijay Vasanth, M.P.	External Affairs	Notice received on the 9 <sup>th</sup> July, 2024.
16.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 ( <u>Insertion of new section 22A</u> ).	Adv. Dean Kuriakose, M.P.	Rural Development	Notice received on the 9 <sup>th</sup> July, 2024.
17.	The Farmers Right to Guaranteed Minimum Support Price Realization of Agricultural Produce Bill, 2024.	Adv. Chandra Shekhar Azad, M.P.	Agriculture and Farmers Welfare	Notice received on the 10 <sup>th</sup> July, 2024.
18.	The Minimum Support Price Guarantee Bill, 2024.	Shri Varun Chaudhary, M.P.	Agriculture and Farmers Welfare	Notice received on the 10 <sup>th</sup> July, 2024.

1	2	3	4	5
19.	The Fishermen Welfare and Protection Bill, 2024.	Shri Vijyakumar (Alias) Vijay Vasanth, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 12 <sup>th</sup> July, 2024.
20.	The Central University for Tamil Studies and Culture Bill, 2024.	Shri Vijyakumar (Alias) Vijay Vasanth, M.P.	Education	Notice received on the 12 <sup>th</sup> July, 2024.
21.	The Sports City in Kanniyakumari, Tamil Nadu Bill, 2024.	Shri Vijyakumar (Alias) Vijay Vasanth, M.P.	Youth Affairs and Sports	Notice received on the 12 <sup>th</sup> July, 2024.
22.	The Cyber Security Enhancement Bill, 2024.	Shri Vijyakumar (Alias) Vijay Vasanth, M.P.	Electronics and Information Technology	Notice received on the 12 <sup>th</sup> July, 2024.
23.	The Youth Job Security Bill, 2024.	Shri Manickam Tagore B, M.P.	Labour and Employment	Notice received on the 12 <sup>th</sup> July, 2024.
24.	The Virudhunagar Sports City Establishment Bill, 2024.	Shri Manickam Tagore B, M.P.	Youth Affairs and Sports	Notice received on the 12 <sup>th</sup> July, 2024.
25.	The Compensation for Fire Factory and Match Workers in Virudhunagar Constituency Bill, 2024.	Shri Manickam Tagore B, M.P.	Labour and Employment	Notice received on the 15 <sup>th</sup> July, 2024.
26.	The Virudhunagar Fire Factories Special Economic Zone Bill, 2024.	Shri Manickam Tagore B, M.P.	Commerce and Industry	Notice received on the 15 <sup>th</sup> July, 2024.
27.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of Eighth Schedule</u> ).	Dr. Jayanta Kumar Roy, M.P.	Home Affairs	Notice received on the 15 <sup>th</sup> July, 2024.
28.	The Agriculture Insurance Corporation Bill, 2024.	Shri Murasoli. S., M.P.	Agriculture and Farmers Welfare	Notice received on the 15 <sup>th</sup> July, 2024.
29.	The Special Financial Assistance to KBK Region of State of Odisha Bill, 2024.	Shri Saptagiri Sankar Ulaka, M.P.	Finance	Notice received on the 18 <sup>th</sup> July, 2024.

1	2	3	4	5
30.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024 ( <u>Amendment of the schedule</u> ).	Shri Saptagiri Sankar Ulaka, M.P.	Tribal Affairs	Notice received on the 18 <sup>th</sup> July, 2024.
31.	The NEET Exemption for Tamil Nadu Bill, 2024.	Shri Saptagiri Sankar Ulaka, M.P.	Education	Notice received on the 18 <sup>th</sup> July, 2024.
32.	The Reservation for Scheduled Caste and Scheduled Tribes in Private Sector Bill, 2024.	Shri Kodikunnil Suresh, M.P.	Social Justice and Empowerment	Notice received on the 19 <sup>th</sup> July, 2024.
33.	The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act (Amendment) Bill, 2024 ( <u>Amendment of section 31</u> ).	Shri Kodikunnil Suresh, M.P.	Finance	Notice received on the 19 <sup>th</sup> July, 2024.
34.	The Railways (Amendment) Bill, 2024 ( <u>Amendment of section 3</u> ).	Dr. Alok Kumar Suman, M.P.	Railways	Notice received on the 19 <sup>th</sup> July, 2024.
35.	The Railways (Amendment) Bill, 2024 ( <u>Amendment of section 24</u> ).	Dr. Alok Kumar Suman, M.P.	Railways	Notice received on the 19 <sup>th</sup> July, 2024.
36.	The Maharashtra Central Sports University Establishment Bill, 2024.	Dr. Hemant Vishnu Savara, M.P.	Youth Affairs and Sports	Notice received on the 22 <sup>nd</sup> July, 2024.
37.	The Coastal Tourism Development Board Bill, 2024.	Dr. Hemant Vishnu Savara, M.P.	Tourism	Notice received on the 22 <sup>nd</sup> July, 2024.
38.	The Development and Conservation of Water Bodies in the State of Maharashtra Bill, 2024.	Dr. Hemant Vishnu Savara, M.P.	Jal Shakti	Notice received on the 22 <sup>nd</sup> July, 2024.
39.	The Minimum Support Price Guarantee Bill, 2024.	Smt. Harsimrat Kaur Badal, M.P.	Agriculture and Farmers Welfare	Notice received on the 23 <sup>rd</sup> July, 2024.

1	2	3	4	5
40.	The Indigenous Cow and Cow Progeny Protection Board Bill, 2024.	Shri Lumba Ram, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 23 <sup>rd</sup> July, 2024.
41.	The Central Institute for Cancer Detection Prevention Bill, 2024.	Dr. Byreddy Shabari, M.P.	Health and Family Welfare	Notice received on the 23 <sup>rd</sup> July, 2024.
42.	The Cancer Patients (Free Medical Treatment) Bill, 2024.	Shri Sher Singh Ghubaya, M.P.	Health and Family Welfare	Notice received on the 25 <sup>th</sup> July, 2024.
43.	The National Board for Welfare of Flood Victims Bill, 2024.	Shri Sher Singh Ghubaya, M.P.	Jal Shakti	Notice received on the 25 <sup>th</sup> July, 2024.
44.	The Residential Schools (for Children of Parents Living in Border Areas) Bill, 2024.	Shri Sher Singh Ghubaya, M.P.	Education	Notice received on the 25 <sup>th</sup> July, 2024.
45.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of Eighth Schedule</u> ).	Shri Ajay Bhatt, M.P.	Home Affairs	Notice received on the 26 <sup>th</sup> July, 2024.
46.	The Special Financial Assistance for Geo Mapping of Trees in the State of Rajasthan Bill, 2024.	Shri Damodar Agarwal, M.P.	Environment, Forest and Climate Change	Notice received on the 29 <sup>th</sup> July, 2024.
47.	The Hindu Religious Place of Worship Sanctity (Prohibition of Marketing, Slaughtering, Trading, Cooking, Serving and Consumption of Meat and other Non-vegetarian Food) Bill, 2024.	Shri Damodar Agarwal, M.P.	Health and Family Welfare	Notice received on the 29 <sup>th</sup> July, 2024.
48.	The Special Financial Assistance for Ancient Monuments and Archaeological Sites and Remains in the State of Rajasthan Bill, 2024.	Shri Damodar Agarwal, M.P.	Culture	Notice received on the 29 <sup>th</sup> July, 2024.
49.	The Legitimate Asylum to Refugees Bill, 2024.	Shri Bhartruhari Mahtab, M.P.	Home Affairs	Notice received on the 29 <sup>th</sup> July, 2024.

1	2	3	4	5
50.	The Free and Compulsory Primary, Secondary and Senior Secondary Education Bill, 2024.	Shri Ajay Bhatt, M.P.	Education	Notice received on the 30 <sup>th</sup> July, 2024.
51.	The Financial Assistance to Unemployed Graduates and Post-graduates Bill, 2024.	Shri Ajay Bhatt, M.P.	Education	Notice received on the 30 <sup>th</sup> July, 2024.
52.	The Narcotics Drugs and Psychotropic Substances (Amendment) Bill, 2024 ( <u>Amendment of section 31A</u> ).	Shri Vishnu Dayal Ram, M.P.	Finance	Notice received on the 30 <sup>th</sup> July, 2024.
53.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2024 ( <u>Amendment of section 3</u> ).	Shri Vishnu Dayal Ram, M.P.	Social Justice and Empowerment	Notice received on the 30 <sup>th</sup> July, 2024.
54.	The Sikh Marriage Bill, 2024.	Shri Dharam Vira Gandhi, M.P.	Law and Justice	Notice received on the 30 <sup>th</sup> July, 2024.
55.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of article 16</u> ).	Shri Lalji Verma, M.P.	Social Justice and Empowerment	Notice received on the 2 <sup>nd</sup> August, 2024.
56.	The Opium Growers (Welfare) Bill, 2024.	Shri Sudheer Gupta, M.P.	Finance	Notice received on the 2 <sup>nd</sup> August, 2024
57.	The Constitution (Amendment) Bill, 2024 ( <u>Insertion of new article 284A</u> ).	Adv. Chandra Shekhar Azad, M.P.	Finance	Notice received on the 2 <sup>nd</sup> August, 2024
58.	The Religious Conversion (Prohibition) Bill, 2024.	Shri Bhartruhari Mahtab, M.P.	Home Affairs	Notice received on the 2 <sup>nd</sup> August, 2024
59.	The Prevention of Acid Attacks and Rehabilitation of Acid Attack Victims Bill, 2024.	Shri Bhartruhari Mahtab, M.P.	Home Affairs	Notice received on the 2 <sup>nd</sup> August, 2024
60.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of articles 84 and 173</u> ).	Shri Bhartruhari Mahtab, M.P.	Law and Justice	Notice received on the 2 <sup>nd</sup> August, 2024

1	2	3	4	5
61.	The Use of Mobile Electronic Devices by Pedestrians on Road (Regulation) Bill, 2024.	Shri Bhartruhari Mahtab, M.P.	Communication	Notice received on the 2 <sup>nd</sup> August, 2024.
62.	The Euthanasia (Regulation) Bill, 2024.	Shri Bhartruhari Mahtab, M.P.	Health and Family Welfare	Notice received on the 2 <sup>nd</sup> August, 2024.
63.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2024 ( <u>Amendment of section 86</u> ).	Shri Bhartruhari Mahtab, M.P.	Women and Child Development	Notice received on the 2 <sup>nd</sup> August, 2024.
64.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of new article 14A, etc.</u> ).	Shri Bhartruhari Mahtab, M.P.	Law and Justice	Notice received on the 2 <sup>nd</sup> August, 2024.
65.	The Constitution (Amendment) Bill, 2024 ( <u>Substitution of new article and Sub-heading thereto for article 29</u> ).	Shri Bhartruhari Mahtab, M.P.	Law and Justice	Notice received on the 2 <sup>nd</sup> August, 2024.
66.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of the Preamble, etc.</u> ).	Shri Bhartruhari Mahtab, M.P.	Law and Justice	Notice received on the 2 <sup>nd</sup> August, 2024.
67.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2024 ( <u>Amendment of section 1, etc.</u> ).	Dr. Dharam Vira Gandhi, M.P.	Finance	Notice received on the 6 <sup>th</sup> August, 2024.
68.	The Menstrual Benefits Bill, 2024.	Dr. Kadiyam Kavya, M.P.	Labour and Employment	Notice received on the 7 <sup>th</sup> August, 2024.
69.	The Criminal Laws (Amendment) Bill, 2024 ( <u>Amendment of new section 106A, etc.</u> ).	Dr. Alok Kumar Suman, M.P.	Home Affairs	Notice received on the 7 <sup>th</sup> August, 2024.
70.	The National Sports Development Commission Bill, 2024.	Shri C.N. Annadurai, M.P.	Youth Affairs and Sports	Notice received on the 8 <sup>th</sup> August, 2024.

1	2	3	4	5
71.	The Constitution (Amendment) Bill, 2024 ( <u>Amendment of article 19</u> ).	Dr. Shashi Tharoor, M.P.	Communications	Notice received on the 8 <sup>th</sup> August, 2024.
72.	The Kashmiri Pandits (Recourse, Restitution, Rehabilitation and Resettlement) Bill, 2024.	Dr. Shashi Tharoor, M.P.	Home Affairs	Notice received on the 8 <sup>th</sup> August, 2024.
73.	The States and Union Territories Reorganisation Commission Bill, 2024.	Dr. Shashi Tharoor, M.P.	Home Affairs	Notice received on the 8 <sup>th</sup> August, 2024.
74.	The National Commission for Detection and Reporting of Cases of Atrocities and Caste Discrimination against Scheduled Caste and Scheduled Tribes Bill, 2024.	Adv. Chandra Shekhar Azad, M.P.	Social Justice and Empowerment	Notice received on the 12 <sup>th</sup> August, 2024.
75.	The Southern Region Tourism Promotion Authority Bill, 2024.	Shri C.N. Annadurai, M.P.	Tourism	Notice received on the 12 <sup>th</sup> August, 2024.
76.	The Aligarh Muslim University (Amendment) Bill, 2024 ( <u>Amendment of section 12</u> ).	Shri E.T. Mohammed Basheer, M.P.	Education	Notice received on the 14 <sup>th</sup> August, 2024.
77.	The Anti-torture Bill, 2024.	Shri E.T. Mohammed Basheer, M.P.	Home Affairs	Notice received on the 14 <sup>th</sup> August, 2024.
78.	The National Green Tribunal (Amendment) Bill, 2024 ( <u>Amendment of section 22</u> ).	Shri E.T. Mohammed Basheer, M.P.	Environment, Forest and Climate Change	Notice received on the 14 <sup>th</sup> August, 2024.
79.	The Prevention of Mob Lynching Bill, 2024.	Shri E.T. Mohammed Basheer, M.P.	Home Affairs	Notice received on the 14 <sup>th</sup> August, 2024.
80.	The Community College Bill, 2024.	Shri E.T. Mohammed Basheer, M.P.	Education	Notice received on the 14 <sup>th</sup> August, 2024.

1	2	3	4	5
81.	The Social Justice Bill, 2024.	Shri E.T. Mohammed Basheer, M.P.	Social Justice and Empowerment	Notice received on the 14 <sup>th</sup> August, 2024
82.	The Workers and Employees Participation in the Management of Public and Private Institution Bill, 2024.	Shri E.T. Mohammed Basheer, M.P.	Labour and Employment	Notice received on the 14 <sup>th</sup> August, 2024
83.	The Stray Animals Control Bill, 2024.	Shri Anand Bhadauria, M.P.	Fisheries, Animal Husbandry and Dairying	Notice received on the 16 <sup>th</sup> August, 2024

**UTPAL KUMAR SINGH**  
**Secretary General**